F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 16.03.2017

ORDER NO. 32 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 27 of 2017 **for CESTAT Delhi** to the extent indicated below:-

On 16.03.2017 at 02:30 PM Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical) will hear the following Part heard matter.

A. NO. C/2954/2012

By Order

(A.Mohan Kumar)

Registrar

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Deputy Registrar